11

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P No. 04/2013

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th September 2017, 10.30 A.M

Name of the Comp	-Vs_	Abhyudya Trading Ltd. & AnrVs_ Jatia Cotton Mills Ltd. & Ors.	
Under Section 397/398			
	esignation of Authorized entative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
Anuna	Kor Rei Adu J Bara, Adu g Brotlachagya, A	2 L.R. of R-5	11/9/17
2) Rectobor Sauma Ayan Payal	ata Mitra, Adr ho Ghosh, Adr De Adr Saha Adr	for the Petitioners	P. Sales 11/9/17
Dhinen Rajib Ma S. Sauko Rakesh	Sarkar, Adv	-at-law Respond	ent No.4 Jan
Inderader	Basu, Adv		

11.09.2017 - C.P. No. C4 / 2013 I.A. No. 342 / KB / 2017 - Abhyudya Trading
Ltd. & Anr. - Versus - Tatia Cotton Mills Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of the Petitioner as well as Respondent Nos. 4, 5 are present and remaining Respondents are absent without any steps.

The present Respondent submitted that they have filed an appeal before the N.C.L.A.T against the impugned order dated 11.07.2017, which is pending for disposal.

In view of the pendency of appeal case is adjourned.

Fixed on 30.10.2017.

(MANORAMA KUMARI)

MEMBER (J)